
(2023) 04 MAN CK 0070

In the Manipur High Court

Case No : Writ Petition (C) No. 83 Of 2023

Laiphrakpam TombiSingh

APPELLANT

Vs

State Of Manipur & 3 Ors.

RESPONDENT

Date of Decision : 26-04-2023

Acts Referred:

Citation : (2023) 04 MAN CK 0070

Hon'ble Judges : Ahanthem Bimol Singh, J

Bench : Single Bench

Advocate : BP. Sahu, Usharani Th., M. Devandananda, N. Jyotsana, L. Shashibhushan, K. Kamei, Bimola

Judgement

Ahanthem Bimol Singh, J

Mr. BP. Sahu, learned senior counsel assisted by Ms. Usharani Th., learned counsel appeared for the petitioner, Mr. M. Devandananda, learned Addl. Advocate General assisted by Ms. N. Jyotsana, learned counsel appeared for the State respondents, Mr. L. Shashibhushan, learned senior counsel assisted by Ms. K. Kamei, learned counsel appeared for the respondent No. 4 and Mrs. Bimola, learned counsel appeared for the respondents No. 2 & 3.

The learned counsel appearing for the respondents seeks three weeks further time for filing their respective counter affidavit.

This prayer is vehemently objected to by Mr. BP Sahu, learned senior counsel and the learned senior counsel also prays for passing interim order.

As prayed for by the learned counsel appearing for the respondents, list this case again on 20.05.2023. It is made clear that if the respondents failed to file their counter affidavit, prayer for passing interim order will be considered on the next date.